Tuesday, 31st January, 1950

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

VOLUME I, 1950

(28th January, 1950 to 23rd February, 1950)

First Session

of the

PARLIAMENT OF INDIA

1950

CORRIGENDA

to

the Parliamentary Debates (Part II—Other than Questions and Answers), 1st Session, 1950;—

In Volume I,—

1. No. 1, dated the 28th January, 1950,—
   (i) Page (i) Col. 1, *after* line 4 *insert* "Ahammedunni, Shri V.C. (Travancore-Cochin".
   (ii) Page (ii), Col. 2, line 27 *for* "Rafi Ahmed, Shri "*read* "Shri Rafi Ahmed".
   (iii) Page (iv), Col. 2, *delete* line 20.

2. No. 2, dated the 31st January, 1950,—
   पृष्ठ १८, आठवीं पंक्ति के आदि में "न्त" के स्थान पर "अन्त" पढ़ें ।

3. No. 3, dated the 1st February, 1950,—
   (i) Page 32, line 13 *for* "ule" *read* "rule".
   (ii) पृष्ठ ७६, पंक्ति १८ में "पच्चास" के स्थान पर "पच्चीस" पढ़ें ।

4. No. 4, dated the 2nd February, 1950,—
   (i) Page 103, line 3 *add* "it" *before* "*is*".
   (ii) पृष्ठ १०३, नीचे से दूसरी पंवित के अन्त में "जी" के स्थान पर "जीता" पढ़ें ।
   (iii) पृष्ठ १०७, के अन्त मै "आज हमको" के आगे "यह देखना होगा कि जो चीजें ह मने अपने विघान में रखी हैं उनको मुल्क के काम में लाया जाय । मैं अर्ज करना च.हता हूं कि अब जमाना बदल गया है" जोड़े ।
   (iv) Page 110, line 5 from bottom *for* "humiled" *read* "bundled".

5. No. 5, dated the 3rd February, 1950,—
   (i) पृष्ठ १८२, दूसरी पंक्ति में "इालको" के स्थान पर "इलाकों" पढ़ें ।
   (ii) Page 186, line 17 from bottom *for* "debator" *read* "debtor".
   (iii) Page 188, line 18 *for* "unformity" *read* "uniformity".

6. No. 6 dated the 6th February, 1950,—
   (i) Page 204, line 20 from bottom *for* "were" *read* "are".
   (ii) Page 212, line 12 from bottom *for* "of" *read* "the".
   (iii) Page 224, line 13 *for* "from" *read* "form".
   (iv) Page 232, line 20 from bottom *for* "happens to be the Chairman and whether he could be expected" *read* " will act as its President; he is an I. C. S. man and is, admittedly,".

7. No. 8, dated the 8th February, 1950,—
   Page 315, line 19 *for* "refugee" *read* " refuge".

8. No. 9, dated the 9th February, 1950,—
   (i) Page 369, line 24 *for* "are" *read* "am".
   (ii) Page 371, *for* line 18 *read* "giving me credit for having done something which should really go to the".
   (iii) Page 389, line 2 from bottom *for* "khakad" *read* "khahad".

9. No. 10, dated the 10th February, 1950,—
   (i) Page 415, line 2 from bottom *for* "detrimetal" *read* "detrimental".
   (ii) Page 420, line 10 from bottom *for* "is" *read* "in".
   (iii) Page 431, line 3 from bottom *for* "L" *read* "5".
   (iv) Page 433, line 16 *for* "Trat" *read* "that".

10. No. 11, dated the 13th February, 1950,—
   (i) Page 454, line 25 from bottom *after* "was" *insert* "as".
   (ii) Page 463, line 21 from bottom *for* "re-assembled" *read* "then adjourned for".

772 PSD.

11. No. 12, dated the 14th February, 1950,—

Page 498, line 8 from bottom *for* "strach" *read* "starch".

12. No. 14, dated the 17th February, 1950,—

(i) Page 591, line 6 *for* "atmosphede" *read* "atmosphere".

(ii) Page 604, line 4 *for* "inperils" *read* "imperils" and in line 6 *for* "calus" *read* "Salus".

(iii) पृष्ठ ६०८, पंक्ति ५ में "अम्मा" के स्थान पर "आमा" पढ़ें।

(iv) पृष्ठ ६०८, पंक्ति १२ में "तकरीर" के स्थान पर "जो तकरीर" पढ़ें।

(v) पृष्ठ ६१०, नीचे से पंक्ति ५ में "दस" के पश्चात् "दस" समाविष्ट करें।

(vi) पृष्ठ ६१४, नीचे से दूसरी पंक्ति में "तरह" के पश्चात् "से" समाविष्ट करें और "बंगाल" के पश्चात् "से" हटा दें।

(vii) Page 616, line 12 from bottom *for* "then" *read* "their".

(viii) पृष्ठ ६२५, पंक्ति १५ के अन्त में "यह" को हटा दें और १६ के आदि में "काम" के स्थान पर "महकमा" पढ़ें।

(ix) Page 637, *omit* "last line".

13. No. 15, dated the 20th February, 1950,—

(i) Page 659, line 12 *for* "acpital" *read* "Capital".

(ii) Page 662, line 21 from bottom *for* "of the" *read* "in the".

14. No. 17, dated the 22nd February, 1950,—

(i) Page 708, line 15 from bottom *for* "States" *read* "State".

(ii) Page 723, line 21 *omit* "It is" *before* "*Jowan*".

15. No. 18, dated the 23rd February, 1950,—

(i) Page 751, line 13 from bottom *for* "Begal" *read* "Bengal".

(ii) Page 758, line 24 from bottom *for* "turbulation on accuont " *read* "tribulation on account".

(iii) पृष्ठ ७६०, नीचे से पंक्ति १८ के अन्त में "तो है मैं" के स्थान पर "है मैं तो" पढ़ें।

(iv) पृष्ठ ७७६, नीचे से पंक्ति ७ में "हा" को "कहा" पढ़ें।

(v) Page 783, line 2 *for* "a" *read* "as".

(vi) Page 798, line 2 *for* "coutry" *read* "country".

(vii) Page 800, line 9 from bottom *for* "33 percent" *read* "33⅓ percent".

(viii) Page 801, line 6 *for* "ward" *read* "award".

CONTENTS

Volume I—28th January, 1950 to 23rd February, 1950.

	Pages
Saturday, 28th January, 1950—	
Members Sworn	1—6
Deaths of Dr. Hari Singh Gaur and Shri B. L. Mitter	6—7
H. E. the Governor General's Assent to Bills	7
Banking Companies (Amendment) Bill—Extension of time for presentation of Report of Select Committee	7—8
Industrial Disputes (Appellate Tribunal) Bill—Extension of time for presentation of Report of Select Committee	8
Mines Bill—Extension of time for presentation of Report of Select Committee	8
Industries (Development and Control) Bill—Extension of time for presentation of Report of Select Committee	8—9
President's Address to Parliament	9
Tuesday, 31st January, 1950—	
The President's Address to Parliament	11—26
Wednesday, 1st February, 1950—	
Motion for Adjournment *re* Ruthless Persecution of Hindus in East Pakistan	27—28
Rules of Procedure and Conduct of Business	28—32
Panel of Chairmen	32
Motion on Address by the President	32—43, 44—84
Member Sworn	44
Thursday, 2nd February, 1950—	
Papers laid on the Table—Ordinances promulgated after November-December Session, 1949	85—86
Motion on Address by the President—*contd.*	86—145
Friday, 3rd February, 1950—	
Papers laid on the Table—Amendments to Reserve Bank of India (Note Refund) Rules, 1935	146
Committee on Petitions	146
Motion on Address by the President—*concld.*	146—159
Insurance (Amendment) Bill—Extension of time for presentation of report of Select Committee	160
Point of Order *re* Courtesy to the Chair	160
Panel of Chairmen	161
Rehabilitation Finance Administration (Amendment) Bill—Passed as amended	161—185
Insolvency Law (Amendment) Bill—Passed as amended	185—193
Delhi Road Transport Authority Bill—Discussion on motion to refer to Select Committee—*not concluded*	193—195
Monday, 6th February, 1950—	
Papers laid on the Table—	
Supplementary Statement showing action taken on remaining promises and undertakings given during Budget Session, 1949	197
Committee on Civil Aviation	197—199
Delhi Road Transport Authority Bill—Consideration of clauses—*not concluded.*	199—250

	PAGES
TUESDAY, 7TH FEBRUARY, 1950—	
Papers laid on the Table—	
Petroleum Concession Rules, 1949	251
Annual Report of the Damodar Valley Corporation, 1948-49	251—252
Damodar Valley Corporation Budget Estimates for 1950-51	252
Delhi Road Transport Authority Bill—Passed as amended	252—283
Army Bill—Referred to Select Committee	284—308
Air Force Bill—Referred to Select Committee	308—309
Patents and Designs (Extension of Time) Bill—Passed as amended	309—312
WEDNESDAY, 8TH FEBRUARY, 1950—	
Congratulations to Parliament from Argentine	313
Postponement of Questions	313
Undesirable Immigrants (Expulsion from Assam) Bill—Consideration of clauses—*not concluded*	313—350
THURSDAY, 9TH FEBRUARY, 1950—	
Motion for Adjournment—	
Imposition of Curfew and Control of Bareilly by Military	351—352
Resolution *re*—	
Abolition of Night Air Mail and Passenger Service—Lapsed	352—353
Compensation to Refugees for losses—adopted as amended	353—401
Qualifications for Election to Parliament and Legislatures of States—*not concluded*	401—404
FRIDAY, 10TH FEBRUARY, 1950—	
Message from the President	405
Industrial Disputes (Appellate Tribunal) Bill—Presentation of Report of Select Committee	405
Mines Bill—Presentation of Report of Select Committee	405
Industries (Development and Control) Bill—Presentation of Report of Select Committee	405
Undesirable Immigrants (Expulsion from Assam) Bill—Consideration of clauses—*not concluded*	405—448
MONDAY, 13TH FEBRUARY, 1950—	
Undesirable Immigrants (Expulsion from Assam) Bill—Passed as amended	449—463
Emblems and Names (Prevention of Improper Use) Bill—Passed as amended	464—493
Indian Tariff (Third Amendment) Bill—Discussion on motion to consider—*not concluded*	493—496
TUESDAY, 14TH FEBRUARY, 1950—	
Papers laid on the Table—	
Constitution (Removal of Difficulties) Orders	497
Absence of the Speaker	497—498
Indian Tariff (Third Amendment) Bill—Discussion on motion to consider—*not concluded*	498—536
THURSDAY, 16TH FEBRUARY, 1950—	
Papers laid on the Table—	
Notifications under Central Excises and Salt Act, 1944	537
Banking Companies (Amendment) Bill—Presentation of Report of Select Committee	537
Army and Air Force (Disposal of Private Property) Bill—Introduced	537
Criminal Law Amendment Bill—Introduced	538
Indian Tariff (Third Amendment) Bill—Passed as amended	538—548
Business of the House	548
Administration of Evacuee Property Bill—Discussion on motion to consider—*not concluded*	549—572

	Pages
Friday, 17th February, 1950—	
Control of Shipping (Amendment) Bill—Introduced	573
Indian Tea Control (Amendment) Bill—Introduced	573
Imports and Exports (Control) Amendment Bill—Introduced	573
Labour Relations Bill—Introduced	574
Administration of Evacuee Property Bill—Discussion on motion to consider—*not concluded*	574—585, 587—634
Business of the House	585—586
Leave of Absence from the House	586
Accident to K. L. M. Plane at Santa Cruz Air Port	634—640
Monday, 20th February, 1950—	
Indian Railways (Amendment) Bill—Introduced	641
High Courts (Seals) Bill—Introduced	641
Army Bill—Extension of time for presentation of Report of Select Committee	641
Air Force Bill—Extension of time for presentation of Report of Select Committee	642
Control of Shipping (Amendment) Bill—Passed	642—647
Indian Tea Control (Amendment) Bill—Passed	647—673
Administration of Evacuee Property Bill—Discussion on motion to consider—*not concluded*	673—684
Tuesday, 21st February, 1950—	
Death of Shri Sarat Chandra Bose	685—686
Special Criminal Courts (Jurisdiction) Bill—Introduced	686
Indian Tariff (Second Amendment) Bill—Introduced	686
Capital Issues (Continuance of Control) Amendment Bill—Introduced	686
The Railway Budget for 1950-51	686—705
Wednesday, 22nd February, 1950—	
Government Premises (Eviction) Bill—Introduced	707
High Courts (Seals) Bill—Passed	707—708
Indian Railways (Amendment) Bill—Passed	708—714
Imports and Exports (Control) Amendment Bill—Passed	714—748
Thursday, 23rd February, 1950—	
Statement *re* Recent events in East and West Bengal	749—755
Trade Unions Bill—Introduced	755
The Railway Budget—General Discussion—*not concluded*	755—801

PARLIAMENT OF INDIA

Alphabetical List of Members

A

Abdul Hamid, Shri (West Bengal).

Abdullah, Sheikh Mohammad (Jammu and Kashmir).

Achint Ram, Lala (Punjab).

Algesan, Shri O. V. (Madras).

Alexander, Shri N. (Travancore-Cochin).

Alva, Shri Joachim (Bombay).

Ambedkar, the Honourable Dr. B. R. (Bombay).

Amrit Kaur, The Honourable Rajkumari (Madhya Pradesh).

Ansari, Shri Muhammad Ibrahim (Bihar).

Anthony, Shri Frank (Madhya Pradesh).

Arya, Shri Baldev Singh (Uttar Pradesh).

Asawa, Shri Gokul Lal (Rajasthan).

Awadhesh Pratap Singh, Captain (Vindhya Pradesh).

Ayyangar, Shri M. Ananthasayanam (Madras).

Ayyangar, The Honourable Shri N. Gopalaswami (Madras).

Ayyar, Shri Alladi Krishnaswami (Madras).

Azad, The Honourable Maulana Abul Kalam (Uttar Pradesh).

B

Baigra, Shri Moti Ram (Jammu and Kashmir).

Baldev Singh, The Honourable Sardar (Punjab).

Balmiki, Shri Kanhaiya Lal (Uttar Pradesh).

Barman, Shri Upendranath (West Bengal).

Beg, Mirza M. A. (Jammu and Kashmir).

Beni, Singh, Shri (Uttar Pradesh).

Bhagat, Shri Bali Ram (Bihar).

Bhagwant Roy, Kaka (Patiala and East Punjab States Union).

Bhanu Pratap Singh, Thakur (Madhya Pradesh).

Bharati, Shri L. Krishnaswami (Madras).

Bhargava, Pandit Mukut Bihari Lal (Ajmer)

Bhargava, Pandit Thakur Das (Punjab).

Bhatkar, Shri L. S. (Madhya Pradesh).

Bhatt, Shri Gokulbhai Daulatram (Bombay).

Bhattacharya, Prof. K. K. (Uttar Pradesh)

Birua, Shri Purna Chandra (Bihar).

Biyani, Shri Brijlal Nand Lal (Madhya Pradesh).

Borooah, Shri Dev Kanta (Assam).

Brajeshwar Prasad, Shri (Bihar).

Brijraj Narain, Lt.-Col. (Madhya Bharat).

Buragohain, Shri Surendranath (Assam).

C

Chaliha, Shri Kuladhar (Assam).

Chandrika Ram, Shri (Bihar).

Channiah, Shri, T. (Mysore).

Chattopadhyay, Shri Mihir Lal (West Bengal).

Chaudhri, Shrimati Kamala (Uttar Pradesh).

Chaudhuri, Shri Rohini Kumar (Assam).

Chettiar, Shri T. A. Ramalingam (Madras).

Chetty, Shri R. K. Shanmukham (Madras)

D

Dalel Singh, Lt.-Col. Kanwar (Rajasthan)

Das, Dr. Mono Mohon (West Bengal).

Das, Shri, B. (Orissa).

Das, Shri Basanta Kumar (West Bengal).

Das, Shri Biswanath (Orissa).

Das, Shri Jagannath (Orissa).

Das, Shri Nandkishore (Orissa).

Das, Shri Sarangdhar (Orissa).

Das, Shri Shree Narayan (Bihar).

Deo, Shri Shankarrao (Bombay).

Deogirikar, Shri Trimbak Raghunath (Bombay).

Desai, Shri Durbar Gopaldas A. (Bombay).

Desai, Shri Kanayalal Nanabhai (Bombay).

Desai, Shri Khandubhai K. (Bombay).

Deshmukh, Dr. P. S. (Madhya Pradesh).

Dharam Prakash, Dr. (Uttar Pradesh).

Dholakia, Shri Gulabshanker Amritlal (Kutch).

Diwakar, The Honourable Shri R. R. (Bombay).

D.' Souza, Rev. Jerome (Madras).

Durgabai, Shrimati G. (Madras).

Dwivedi, Shri Mannoolal (Vindhya Pradesh).

F

Faiznur Ali, Maulvi (Assam).

G

Gadgil, The Honourable Shri N. V. (Bombay).
Galib, Shri Shaik (Madras).
Gandhi, Shri Feroz (Uttar Pradesh).
Gautam, Shri Mohan Lal (Uttar Pradesh).
Ghose, Shri S. M. (West Bengal).
Ghuznavi, Shri Abdul Halim (West Bengal).
Goenka, Shri Ramnath (Madras).
Gopinath Singh, Shri (Uttar Pradesh).
Govind Das, Seth (Madhya Pradesh).
Guha, Shri Arun Chandra (West Bengal).
Guha, Shri G.S. (Manipur and Tripura).
Gupta, Shri Deshbandhu (Delhi).
Gupta, Shri V.J. (Madras).
Gurung, Shri Ari Bahadur (West Bengal).

H

Haneef, Moulavi Mohammed (Orissa).
Hanumanthaiya, Shri K. (Mysore).
Hasan, Shri M. A. (Madhya Pradesh).
Hathi, Shri Jai Sukh Lal (Saurashtra).
Hazarika, Shri Jogendra Nath (Assam).
Hazarika, Shri Mahendra (Assam).
Hifzur Rahman, Shri Muhammad (Uttar Pradesh).
Himatsinhji, Major-General Maharaj (Saurashtra).
Himatsingka, Shri Prabhu Dayal (West Bengal).
Hiray, Shri Bhaurao Sakharam (Bombay).
Hossain Imam, Shri (Bihar).
Hukam Singh, Sardar (Punjab).
Hyder Husein, Shri (Uttar Pradesh).

I

Inait Ullah, Khawaja (Bihar).
Ismail Khan, Shri Muhammad (Uttar Pradesh).
Iyyunni, Shri C. R. (Travancore-Cochin).

J

Jagjivan Ram, The Honourable Shri (Bihar).
Jain, Shri Ajit Prasad (Uttar Pradesh).
Jain, Shri Nemi Sharan (Uttar Pradesh).
Jaipal Singh, Shri (Bihar).
Jairamdas Doulatram, the Honourable Shri (Punjab).
Jajoo, Shri Sita Ram S. (Madhya Bharat).
Jajware, Shri Ramraj (Bihar).
Jaswant Singh, Kanwar (Rajasthan).
Jayashri Raiji, Shrimati (Bombay).
Jedhe, Shri Keshavrao Marutirao (Bombay).
Jhunjhunwala, Shri B.P. (Bihar).
Jnani Ram, Shri (Bihar).
Jogendra Singh, Sardar (Uttar Pradesh).
Joseph, Shri Appikatla (Madras).

K

Kaliyannan, Shri T. M. (Madras).
Kamath, Shri H.V. (Madhya Pradesh).
Kameshwar Singh of Darbhanga, Shri (Bihar).
Kanakasabai, Shri R. (Madras).
Kannamwar, Shri Marotrao Sambaj (Madhya Pradesh).
Kapoor, Shri Jaspat Roy (Uttar Pradesh).
Karmakar, Shri Dattatarya Parashuram (Bombay).
Kazmi, Shri Mohammad Ahmad (Uttar Pradesh).
Keskar, Dr. B. V. (Uttar Pradesh).
Khaparde, Shri Purshottam Sakharam (Madhya Pradesh).
Khurshed Lal, Shri (Uttar Pradesh).
Kidwai, The Honourable Rafi Ahmad Shri (Uttar Pradesh).
Kripalani, Acharya J.B. (Uttar Pradesh).
Kripalani, Shrimti Sucheta (Uttar Pradesh).
Krishna Singh, Thakur (Uttar Pradesh).
Krishnamachari, Shri T. T. (Madras).
Krishnamachari, Shri V. T. (Rajasthan).
Krishnanand Rai, Shri (Uttar Pradesh).
Kumbhar, Shri Ratnappa Bharyamappa (Bombay).
Kunhiraman, Shri P. (Madras).
Kunzru, Pandit Hirday Nath (Uttar Pradesh).

L

Lakshmanan, Shri P. K. (Travancore-Cochin).
Lalsingh, Thakur (Bhopal).

M

Maheshwari, Shri Himmat Singh K. (Cooch-Behar).
Mahta, Shri Kshudiram (Bihar).
Mahtha, Shri Sri Narayan (Bihar).
Maitra, Pandit Lakshmi Kanta (West Bengal).
Majumdar, Shri Suresh Chandra (West Bengal).

Malaviya, Pandit Govind (Uttar Pradesh).
Mallayya, Shri U. Srinivasa (Madras).
Malviya, Shri R. L. (Madhya Pradesh).
Man, Sardar Phopinder Singh (Punjab).
Masani, Shri M. R. (Bombay).
Massey, Shri Reginald Arthur (West Bengal).
Masuodi, Maulana Mohammad Saeed (Jammu and Kashmir).
Matthai, The Honourable Dr. John (Uttar Pradesh).
Mavalankar, The Honourable Shri G. V. (Bombay).
Meeran, Shri S. K. Ahmad (Madras).
Mehta, Shri, Balwant Sinha (Rajasthan).
Menon, Shri A. K. (Madras).
Menon, Shri K. A. Damodra (Travancore-Cochin).
Mishra, Shri Jagannath (Orissa).
Mishra, Shri Mathura Prasad (Bihar).
Mishra, Shri Syam Nandan Prashad (Bihar).
Mishra, Shri Yudhishthir (Orissa).
Misra, Shri Sarju Prasad (Uttar Pradesh).
Mohiuddin, Saikh (Bihar).
Mookerjee, Dr. H. C. (West Bengal).
Mookerjee, The Honourable Dr. Syama Prasad (West Bengal).
Moulavi, Shri E. Moidu (Madras).
Mudgal, Shri Hucheshwar Gurusidha (Bombay).
Mukhtiar Singh Ch. (Uttar Pradesh).
Munavalli, Shri B. N. (Bombay).
Munshi, Shri K. M. (Bombay).
Munshi, Shri Pranlal Thakorlal (Bombay).
Musafir, Giani Gurmukh Singh (Punjab).

N

Naicker, Shri P. M. Audikesavalu (Madras).
Naidu, Shri G. R. Ethirajulu (Mysore).
Naidu, Shri S Ramaswamy (Madras).
Naik, Shri Maheswar (Orissa).
Nand Lal, Master (Punjab).
Narayana Deo, Shri K. C. Gajapati, of Parlakimedi (Orissa).
Nausherali, Syed (West Bengal).
Naziruddin Ahmad, Shri (West Bengal).
Nehru, Shrimati Uma (Uttar Pradesh).
Nehru, The Honourable Shri Jawaharlal (Uttar Pradesh).
Neogy, The Honourable Shri K. C. (West Bengal).
Nijalingappa, Shri S. (Bombay).
Nurie, Shri Mohamed Yasseen (Bombay).

O

Obaidullah, Shri V. M. (Madras).
Oraon, Shri Theble (Bihar).

P

Pandit, Shri Moti Lal (Orissa).
Pani, Shri Bijoy Kumar (Orissa).
Pant, Shri Devi Dutt (Uttar Pradesh).
Parmar, Dr. Y. S. (Himachal Pradesh).
Patel, The Honourable Sardar Vallabhabai (Bombay).
Pathan, Shri Resoolkhan Hussain Khan (Bombay).
Patil, Shri S. K. (Bombay).
Pillai, Shri V. Nadimuthu (Madras).
Pillay, Shri S. Sivan (Travancore-Cochin)
Poonacha, Shri C. M. (Coorg).
Potai, Shri Ramprasad (Madhya Pradesh)
Prater, Shri S. H. (Madras).

R

Raghib Ahsan, Shri (West Bengal).
Raghu Vira, Dr. (Madhya Pradesh).
Raj Bahadur, Shri (Rajasthan).
Raj Kanwar, Lala (Orissa).
Ram Dhani Das, Shri (Bihar).
Ram Subhag Singh, Dr. (Bihar).
Ram Urga Singh, Dr. (Uttar Pradesh).
Ramaiah,* Shri V. (Madras).
Ramiah, Shri P. Kodanda (Madras).
Ramnarayan Singh, Babu (Bihar).
Ranbir Singh, Chaudhri (Punjab).
Ranga, Prof. N.G. (Madras).
Ranga Rao, Sri Ravu Swetachalapathi Ramakrishna (Madras).
Ranjit Singh, Sardar (Patiala and East Punjab States Union).
Rao, Shri B. Shiva (Madras).
Rao, Shri M. Tirumala (Madras)
Rao, Shri M.V. Raman (Mysore).
Rao, Shri V.C. Kesava (Madras).
Rathnaswamy, Shri A. M. (Madras).
Rau, Shri N. Madhava (Orissa).
Raut, Shri Bhola (Bihar).
Ray, Shrimati Renuka (West Bengal).
Reddi, Shri P. Basi (Madras).
Reddi, Shri Pidathala Ranga (Madras).
Reddi, Shri Vangallu Kodandarama (Madras).
Rudrappa, Shri H. S. (Mysore)

S

Sadiq Ali, Shri (Uttar Pradesh).
Sahaya, Shri Syamanandan (Bihar).
Saksena, Prof. Shibban Lal (Uttar Pradesh).
Saksena, The Honourable Shri Mohan Lal (Uttar Pradesh).
Samanta, Shri Satis Chandra (West Bengal).
Sanjivayya, Shri D. (Madras).
Santhanam, The Honourable Shri K. (Madras).
Sarwate, Shri V. S. (Madhya Bharat).
Satish Chandra Shri (Uttar Pradesh).
Satyanarayana, Shri M. (Madras).
Sen, Dr. Prosanto Kumar (Bihar).
Sen, Shri Phani Gopal (Bihar).
Seth, Shri Damoder Swarup (Uttar Pradesh).
Shah, Prof. K. T. (Bihar).
Shah, Shri Chimanlal Chakubhai (Saurashtra).
Shah, Shri Manilal Chaturbhai (Bombay).
Shankaraiya, Shri M. (Mysore).
Sharma, Pandit Balkrishna (Uttar Pradesh).
Sharma, Pandit Krishna Chandra (Uttar Pradesh).
Sharma, Shri K. C. (Uttar Pradesh).
Shashtri, Shri Harihar Nath (Uttar Pradesh).
Shiv Charan Lal, Shri (Uttar Pradesh).
Shukla, Shri Ambik CharanMadhya Pradesh).
Shukla, Shri Shambhu Nath (Vindhya Pradesh).
Sidhva, Shri R. K. (Madhya Pradesh).
Singhania, Shri Padampat (Uttar Padesh
Singhji, Shri Sardar, of Khetri (Rajasthan).
Sinha Shri Awadheshwar Prasad (Bihar).
Sinha Shri Braja Kishore Prasad (Bihar).
Sinha, Shri Kailash Pati (Bihar).
Sinha, Shri Satyendra Narayan (Bihar).
Sinha, The Honourable Shri Satya Narayan (Bihar).
Sitaramayya, Dr. B. Pattabhi (Madras).
Siva, Shri M. V. Gangadhara (Madras).
Sivaprakasam, Shri, V. S. (Madras).
Snatak, Shri Nar Deo (Uttar Pradesh).
Sohan Lal, Shri (Uttar Pradesh).
Sochet Singh, Sardar (Patiala and East Punjab States Union).
Sonavane, Shri Tayapa Hari (Bombay).
Sondhi, Shri B. L. (Punjab).
Srivastava, Shri Jawala Prasad (Uttar Pradesh).
Subramaniam, Dr. V. (Madras).
Subramaniam, Shri C. (Madras).
Subramaniam, Shri R. (Madras).
Sunder Lall, Shri (Uttar Pradesh).
Swaminadhan, Shrimati Ammu (Madras).

T

Tajamul Husain, Shri (Bihar).
Tek Chand, Dr. Baksh i (Punjab).
Tewari, Shri Ram Sahai (Vindhya Pradesh).
Thakkar, Shri A. V. (Saurashtra).
Thimmappa Gowda, Shri, G. A. (Mysore).
Tiwari, Shri Baboolal (Madhya Pradesh).
Tribhuwan Narayan Singh, Shri (Uttar Pradesh).
Tripathi, Shri H. V. (Uttar Pradesh).
Tripathi, Shri Kishorimohan (Madhya Pradesh).
Tyagi, Shri Mahavir (Uttar Pradesh).

U

Unni, Shri, V. C. Ahmed (Travancore-Cochin
Upadhyay, Pandit Munishwardatt (Uttar Pradesh).
Upadhyaya, Shri Ram Chandra (Rajasthan).

V

Vaidya, Shri Vinayak Rao Balashankar (Bombay).
Varma, Shri Bepin Behari (Bihar).
Varma, Shri Manikya Lal (Rajasthan).
Veerabahu, Shri M. C. (Madras).
Velayudhan, Shri, R. (Travancore-Cochin).
Velayudhan, Shrimati Dakshayani (Madras).
Venkataraman, Shri (Mardas).
Vidyavachaspati, Shri Indra (Uttar Pradesh)
Vyas, Shri Jainarain (Rajasthan).

W

Wajed Ali, Maulvi (Assam).

Y

Yadav, Shri Lakshmi Shankar (Uttar Pradesh).
Yashwant Rai, Prof. (Punjab).

Z

Zaidi, Col. B. H. (Uttar Pradesh).
Zakir Husain, Dr. (Uttar Pradesh).
ngre, Shri Reshamlal (Madhya Pradesh).

PARLIAMENT OF INDIA

The Speaker

The Honourable Shri G. V. Mavalankar.

The Deputy-Speaker

Shri M. Ananthasayanam Ayyangar.

Panel of Chairmen

Pandit Thakur Das Bhargava.

Shrimati G. Durgabai.

Shri Joachim Alva.

Shri Hossain Imam.

Secretary

Shri M. N. Kaul, Barrister-at-Law.

Assistants of the Secretary

Shri A. J. M. Atkinson.

Shri N. C. Nandi.

Shri D. N. Majumdar.

Shri C. V. Narayana Rao.

Committee on Petitions

Pandit Thakur Das Bhargava (Chairman).

Shri Chimanlal Chakubhai.

Shri Deshbandhu Gupta.

Shrimati Sucheta Kripalani.

GOVERNMENT OF INDIA

MEMBERS OF THE CABINET

Prime Minister and Minister of External Affairs—The Honourable Shri Jawaharlal Nehru.

Deputy Prime Minister and Minister of Home Affairs and the States—The Honourable Sardar Vallabhbhai Patel.

Minister of Education—The Honourable Maulana Abul Kalam Azad.

Minister of Finance—The Honourable Dr. John Matthai.

Minister of Defence—The Honourable Sardar Baldev Singh.

Minister of Labour—The Honourable Shri Jagjivan Ram.

Minister of Communications—The Honourable Shri Rafi Ahmad Kidwai.

Minister of Health—The Honourable Rajkumari Amrit Kaur.

Minister of Law—The Honourable Dr. B. R. Ambedkar.

Minister of Industry and Supply—The Honourable Dr. Syama Prasad Mookerjee.

Minister of Works, Mines and Power—The Honourable Shri N. V. Gadgil.

Minister of Commerce—The Honourable Shri K. C. Neogy.

Minister of Transport and Railways—The Honourable Shri N. Gopalaswami Ayyangar.

Minister of Food and Agriculture—The Honourable Shri Jairamdas Doulatram.

MINISTERS NOT IN THE CABINET

Minister of State for Rehabilitation—The Honourable Shri Mohan Lal Saksena.

Minister of State for Transport and Railways—The Honourable Shri K. Santhanam.

Minister of State for Information and Broadcasting—The Honourable Shri R. R. Diwakar.

Minister of State for Parliamentary Affairs—The Honourable Shri Satya Narayan Sinha.

Deputy Minister of Communications—Shri Khurshed Lal.

Deputy Minister of External Affairs—Dr. B. V. Keskar.

PARLIAMENT OF INDIA

Tuesday, 31st January, 1950.

THE PRESIDENT'S ADDRESS TO PARLIAMENT

THE PRESIDENT, *having arrived in procession with Mr. Speaker, took his seat on the Dais at Eleven of the Clock.*

राष्ट्रपति : संसद के सदस्यगण, आज भारत की जनता के प्रतिनिधियों के रूप में आपका अभिवादन करते हुए मेरा मन भावनाओं से भरा हुआ है। इधर के कुछ वर्षों का इतिहास और उनके श्रम और संघर्ष मेरी आँखों के आगे हैं। आज हम लोग भारतीय गणराज्य की सम्पूर्ण प्रभुत्व सम्पन्न संसद में इकट्ठे हुए हैं। मातृभूमि और अपने करोड़ों देशवासियों की सेवा का महान् भार हमारे ऊपर है। यह एक बहुत बड़ा और पवित्र कर्तव्य है और मैं आपके राष्ट्रपति की हैसियत से इस कर्तव्य की ओर विनय और वन्दना के साथ अग्रसर होता हूं।

इस महत्वपूर्ण अवसर पर हमारा ध्यान स्वभावतः महात्मा गांधी की ओर जाता है और हमारे हृदय उनका अभिवन्दन करते हैं। उन्हीं ने हम को यह स्वतंत्रता दिलाई, और उन्हीं के उपदेश के अनुसार हमें इस महान् भार को उठाना चाहिए। हमें सदा उनके संदेश को याद रखना चाहिए अर्थात् भारत की समस्त जनता में पारस्परिक एकता और सद्भावना, साम्प्रदायिक मेल, वर्ग, जाति, धर्म आदि भेदों का समापन और ऐसे शान्तिमय और सहयोगपूर्ण भारत का निर्माण जहां उसके सभी नागरिकों को विकास का अवसर मिले।

हमारे शासन की यह दृढ़ नीति है कि संसार के सभी राष्ट्रों के साथ शान्ति और मैत्री बनी रहे और विश्व शान्ति बनाये रखने

[राष्ट्रपति]

में हम सभी प्रकार सहायता करें। भारत के गणराज्य की किसी और राष्ट्र से न कोई पुरानी शत्रुता है और न कोई प्रतिस्पर्द्धा और हमारे शासन का ध्येय होगा, ऐसी नीति का जारी रखना जिससे संसार में शान्ति की सुरक्षा हो और ऐसे सम्बन्धों से दूर रहना जिनके कारण किसी राष्ट्र के साथ विग्रह की सम्भावना हो।

भारत सम्पूर्ण प्रभुत्व सम्पन्न लोकतन्त्रात्मक गणराज्य है पर उसने Commonwealth of Nations के साथ सम्बन्ध बनाये रखने का निश्चय कर लिया है। यह एक अभूतपूर्व घटना है जो संविधान शास्त्र और इतिहास में बिल्कुल नई है। इसके कारण हमारी आज़ादी किसी प्रकार कम नहीं होती। Commonwealth में जो राष्ट्र हैं, उनके प्रति हम केवल अपनी मित्रता और सहयोग बनाये रखने की इच्छा का निदर्शन करते हैं। हमारे प्रधान मंत्री हाल में Commonwealth के वैदेशिक मंत्रियों के सम्मेलन में कोलम्बो गये थे। यह सम्मेलन इस बात का उदाहरण था कि स्वतन्त्रराष्ट्र एक दूसरे के प्रभुत्व और स्वतन्त्रता का उल्लंघन किये बिना किस प्रकार एकत्र होकर मित्रतापूर्वक संसार की विषम समस्याओं पर विचार कर सकते हैं, और मिल जुल कर उपायों की खोज कर सकते हैं।

विदेशी शक्तियों के साथ हमारा सम्बन्ध मैत्रीपूर्ण है और अनेक देशों को हमारे शासन ने राजदूत भेजे हैं और उनके राजदूत भारत में आये हैं। Switzerland जहां पर लोकतन्त्रात्मक स्वातन्त्र्य की पुरानी परम्परा चली आ रही है और Afghanistan जिस के साथ कि हम चिरकाल से सांस्कृतिक और ऐतिहासिक सूत्रों में बंधे हैं, इन दोनों देशों के साथ हमारी मित्रता की संधि हो चुकी है। ईरान, नैपाल और United States of America के साथ मैत्री और वाणिज्य की संधि के लिये बात चीत चल रही है। आप लोग जानते ही हैं कि

हमारे प्रधान मंत्री हाल ही में U. S. A. गये थे और उनकी इस यात्रा के कारण भारत और United States के बीच पारस्परिक आदर, जानकारी और घनिष्ठता बढ़ी है।

हमारे शासन ने हाल ही में चीन के नये शासन की सत्ता को वैधानिक (*de jure*) स्वीकृति दे दी है और आशा है कि शीघ्र ही राजदूतों का विनिमय भी हो जायेगा। इस महान देश के साथ दो हज़ार वर्ष से भी अधिक से हमारी मित्रता और सांस्कृतिक संपर्क है। मेरा विश्वास है वे संपर्क और मित्रता बनी रहेंगी और वे एशिया और संसार में शान्ति बनाये रखने में सहायक होंगे।

Europe, America और Australia के राष्ट्रों के साथ भारत मैत्रीपूर्ण संपर्क स्थापित कर रहा है। भारत एशिया का एक हिस्सा है और यह स्वाभाविक है कि भारत एशिया के महाद्वीप में अधिक दिलचस्पी ले और अफ्रीका में भी। जो जातियां अब भी पराधीन हैं उनकी स्वतन्त्रता में भारत का विशेष अनुराग है और यह उन सभी बाधाओं को हटाना चाहता है जो राष्ट्रों और देशों की उन्नति में आड़े आतीं हैं। यह देश किसी भी रूप में औपनिवेशिक शासन के जारी रहने के और जातीय (racial) विभेद के बिल्कुल विरुद्ध है! एशिया में आज़ादी क़दम बढ़ा रही है, पर साथ ही साथ उसके कुछ हिस्सों में अशान्ति और उपद्रव भी हैं। मेरी दृढ़ धारणा है कि इस तुमुल से शान्ति और स्वाधीनता और एशिया के देशों में सहयोग का प्रादुर्भाव होगा।

अभी हाल ही में स्वतन्त्र United States of Indonesia की स्थापना हुई है। यह एक ऐतिहासिक महत्व की घटना है। इसका हमने स्वागत किया है विशेषतया इस लिये कि भारत और Indonesia के लोगों में पहले और अब भी बहुत घनिष्ठ सम्बन्ध रहा है। यह हमारे लिए गौरव और सौभाग्य का विषय है कि हम United States of Indonesia

[राष्ट्रपति]

राष्ट्रपति का यहां स्वागत कर सके और उनको और उनके देशवासियों को अपनी शुभकामनाएं दे सके।

बहुत से भारतीय विदेशों में आबाद हैं खास तौर से अफ्रीका, Fiji, West Indies, Mauritius आदि में। हम उनको सदा यही सलाह देते रहे हैं कि वे अपने आपको वहां के मूलनिवासियों में मिलालें और अपने अपनाये हुए देश को अपना सच्चा घर समझें।

मुझे यह कहते हुए दुःख होता है कि अपने पड़ौसी पाकिस्तान से हमारा सम्बन्ध इतना अच्छा नहीं है कि जितना होना चाहिए। हमारे बीच में कई मामले ऐसे हैं जिन पर आपस में मतभेद है। इतिहास और संस्कृति और भूगोल के अटल तथ्य भी भारत और पाकिस्तान दोनों को मित्रता और सहयोग के साथ रहने को विवश करते हैं। परन्तु पिछले कुछ दिनों की घटनाओं के गहरे घावों को भरने में कुछ समय लगेगा। हमारे शासन की यह नीति है कि इन घावों के भरने में हर तरह से मदद करें। और इस नीति के अनुसार हमारे शासन ने पाकिस्तान के सामने यह सुझाव रक्खा है कि दोनों सरकारें प्रतिज्ञापूर्वक यह घोषणा कर दें कि किसी भी झगड़े को तै करने के लिए लड़ाई नहीं करेंगे और बातचीत, बीच बचाव, पंचायत या अन्तर्राष्ट्रीय अदालत के द्वारा ऐसे झगड़ों को सुलझाएंगे। मुझे विश्वास है कि पाकिस्तान सरकार हमारे इस सुझाव को उसी भावना के साथ स्वीकार करेगी जो हमारे हृदय में है और इस तरह हमारे दोनों देशों के बीच अभाग्यवश जो तनातनी है उसे दूर करने में सहायक होगी।

भारत और पाकिस्तान के बीच तनातनी के प्रधान कारणों में से एक जम्मू और काश्मीर के भविष्य का झगड़ा है। यह मामला Security Council के सामने है और इसलिए इस समय में कोई ऐसी बात नहीं कहना चाहता जिससे कि उस संस्था के द्वारा इस बात के न्यायपूर्ण और शान्तिमय समझौता होने में बाधा पड़े। भारत की सरकार बारम्बार यह घोषित कर चुकी है कि उस राज्य के निवासी स्वयं

स्वच्छंदता पूर्वक इस बात का निर्णय करें कि वे भारत के अन्तर्गत रहते जायंगे या नहीं। यह नीति अब भी ज्यों की त्यों बनी है। किन्तु अभी वह परिस्थिति पैदा नहीं हुई जिसमें कि वहां के लोग स्वच्छंदता पूर्वक अपनी राय दे सकें। जब तक यह नहीं हो जाता और यह कठिन समस्या संतोषजनक रूप से सुलझ नहीं जाती तब तक भारत जम्मू और काश्मीर राज्य और उसकी जनता की आक्रमण से रक्षा करने के दायित्व को निभाता रहेगा।

पिछले ढाई वर्षों में भारत का नक्शा बहुत कुछ बदल गया है। सैंकड़ों रियासतें या तो लुप्त हो गई हैं या बड़े बड़े खंडों में संगठित हो गई हैं। यह अनोखा परिवर्तन शान्तिपूर्वक हुआ है और ५०० से अधिक रियासतों का संघटन अब प्रायः समाप्त हो चुका है। उनकी संख्या अब घट कर केवल १६ रह गयी है। पहली अप्रैल से इन राज्यों और संघों के फेडरल कार्य केन्द्रीय सरकार ले लेगी। हमारा शासन संसद की इसी बैठक के सम्मुख एक बिल लायेगा जिसके द्वारा रियासतों और भारत के शेषांश के बीच, केन्द्रीय विधानों में वैधानिक सामंजस्य स्थापित होगा।

देश की आर्थिक परिस्थिति हमारे शासन के लिये चिन्ता का विषय रही है। औपनिवेशिक शासन के द्वारा अनेक पीढ़ियों से सताये हुए भारत को पिछले महायुद्ध का भारी बोझ उठाना पड़ा। देश की आर्थिक व्यवस्था बिगड़ गयी। आवश्यक वस्तुओं का अभाव हुआ और मुद्रा विस्तार (inflation) हो गया। सर्वसाधारण के जीवन मान को उठाना हमारे शासन का मुख्य ध्येय है। उन महान कठिनाइयों के कारण जो देश के बटवारे से उत्पन्न हुई हैं और जिनके कारण हमारे ऊपर भारी आर्थिक बोझ पड़ा है, जिस उन्नति की हमें आशा थी वह न हो सकी। फौज के खर्चे का बोझ भारी रहा है। लाखों स्थानान्तरित लोगों की सहायता और पुनर्वास में भी बहुत खर्च हुआ है। खाद्य की कमी के कारण सरकार को बहुत सा अन्न विदेशों से लेना पड़ा जिसके लिये देश को बहुत दाम देने पड़े। हमारे शासन का उद्देश्य है कि inflation को रोका जाय और

[राष्ट्रपति]

धीरे धीरे वस्तुओं के दाम कम किये जायें। पहले बताये हुये आर्थिक भारों के अतिरिक्त और हमारी आर्थिक व्यवस्था में समय समय पर जो उल्ट पुल्ट हुई है उसके कारण, राष्ट्र निर्माण के अनेक महत्वपूर्ण क्षेत्रों में हमारी उन्नति विलम्बित हो गयी है, जैसे कि शिक्षा और स्वास्थ्य, जिनको हमारा शासन बहुत जरूरी समझता है। हमारे शासन को इस देर का बहुत अफ़सोस है। पर यह तो जरूरी था कि देश जिन मुसीबतों का सामना कर रहा था उनमें सब तरह के खर्च में कमी की जाती और भविष्य में उन्नति के लिये पक्की नींव डाली जाती। खर्च कम करने में बहुत कुछ सफलता प्राप्त हुई है।

हमारी रेलों को युद्ध और बटवारे के कारण बहुत नुक़सान उठाना पड़ा था किन्तु अब कई बातों में उन की दशा बहुत सुधर गई है। जब रियासतों और रियासती संघों की रेलवे भारतीय सरकार की रेलवे में १ अप्रेल से मिला दी जायेंगी तब सारे देश में प्रायः एक रेलवे का सिलसिला, जो हर तरह राष्ट्रीय हो गया होगा, जारी हो जायगा।

हमारे शासन की इच्छा है कि एक Planning Commission स्थापित किया जाये, जिस से कि राष्ट्र के विकास के लिये अपने उपलब्ध साधनों का अच्छे से अच्छा उपयोग किया जा सके। इस प्रकार की योजना को सब तरह के आंकडों की विशेष आवश्यकता होगी। इसलिये यह इरादा है कि एक Central Statistical Organisation बनाई जाये। यह याद रखना चाहिये कि योजना के ध्येय स्पष्ट होने चाहियें और कोई विस्तीर्ण प्रयत्न जनता के पूरे सहयोग के बिना सफल नहीं हो सकता। जब सरकारी प्रयास और सार्वजनिक उत्साह और सहयोग एक साथ लग कर काम करते हैं तभी विस्तृत आर्थिक और समाजिक विकास सम्भव हो सकता है।

हमारा शासन कुछ दिनों से इस पर भी विचार कर रहा है कि सरकारी दफ़्तरों की व्यवस्था को कैसे सुसंगठित किया जाय जिस से कि कार्य निपुणता बढ़े और अपव्यय कम हो।

मैंने अभी फौज के खर्च का ज़िक्र किया था। हमारा शासन देश में और उसके बाहिर शान्ति प्रसार के लिये प्रण वद्ध है। उसी कारण उसको पिछले ढाई वर्षों में कष्टकर असमंजसों का सामना करना पड़ा है। फौज का ख़र्च कम करने की पूरी इच्छा रहते हुए भी, वह देश को ऐसे समय में ख़तरे में नहीं डाल सकता था जब कि अमंगलकारी शक्तियां देश को बाहिर और भीतर दोनों से आतंकित कर रही थीं। स्वतंत्रता की पहली ज़रूरत है उसकी रक्षा करने की शक्ति। कोई राष्ट्र ऐसे मार्मिक विषय में असावधानी नहीं कर सकता। इसी लिये पिछले महायुद्ध के बाद फ़ौज में जो कमी की जा सकती थी वह न हो सकी और उसकी गति को रोकना पड़ा। मुझे यह कहते हुए हर्ष होता है कि हमारी सेना के विविध अंगों ने बहुत अच्छा काम किया है और विशारदों से प्रशंसा पायी है। देश की रक्षा हमारे शासन का सर्वोच्च कर्तव्य होते हुए भी शासन Defence के व्यय को यथासम्भव घटाना चाहता है— खर्च कम करने के लिये भी और शान्ति की चेष्टा में भी।

अन्न हमारे राष्ट्रीय खर्च में एक बड़ी मद है और अन्न की समस्या सुलझाने में बहुत कुछ विचार और उद्योग से काम लिया गया है। हमारे शासन ने घोषणा की है कि सन् १९५१ के अन्त तक अन्न की कमी पूरी करनी ही होगी। साथ ही साथ प्रचुर परिमाण में कपास और पाट भी पैदा करना है क्योंकि ये उद्योग के लिये ज़रूरी कच्चे माल हैं और इनकी कमी है। मुझे यह कहने में हर्ष होता है कि अन्न उपजाने में अच्छी तरक्की हो रही है और अन्नोत्पादन की लघुकालीन एवं दीर्घकालीन योजनायें चालू हैं। अन्न का समाहरण (Procurement) हमारी लघुकालीन योजना का एक आवश्यक अंग है। सौभाग्यवश फ़सल साधारणतया अच्छी हुई है यद्यपि

[राष्ट्रपति]

कहीं कहीं जाड़ों की वर्षा कम हुई है और मद्रास में तो लगभग हुई ही नहीं है। अधिक अन्न उत्पादन की योजना में जनता के और विशेषतः कृषि वर्ग के पूर्ण सहयोग की आवश्यकता है। देश के सम्मुख जो बड़ी योजनायें हैं उनमें कुछ River Valley Projects हैं। उनमें से तीन यानी दामोदर, बाखरा और हीराकुद इस समय बन रही हैं। सरकार इनको सिंचाई, अन्न और बिजली पैदा करने की दृष्टि से बहुत महत्वपूर्ण समझती है।

मुझे हर्ष है कि वैज्ञानिक अनुसंधान देश में प्रगतिशील हो रहा है। न्त में विज्ञान और विज्ञान के प्रयोग पर ही सारी उन्नति निर्भर है। हाल ही में दो बड़ी राष्ट्रीय प्रयोगशालायें स्थापित हुई हैं। एक रसायन की प्रयोगशाला पूना में और दूसरी भौतिक विज्ञान की प्रयोगशाला दिल्ली में दोनों ही बड़ी शानदार संस्थायें हैं। ऐसी ही ९ और प्रयोगशालायें बनाने का विचार है जिनमें से पूर्वोक्त दो के अतिरिक्त ५ और प्रयोगशालायें इसी वर्ष में काम करने लगेंगी। ये प्रयोगशालायें केवल अनुसन्धान का ही काम नहीं करेंगी बल्कि उद्योग की पुष्टि करेंगी जिससे कि देश में औद्योगिक उन्नति होगी।

देश की भलाई बहुत कुछ नगरवासी और ग्रामवासी श्रमजीवियों की भलाई के ऊपर निर्भर है। पिछले दो वर्षों में Factory Act और Minimum Wages Act अधिनियमित किये गये हैं। Employees' State Insurance Act, 1948 और Coal Mines Provident Fund and Bonus Schemes Act, 1948 के अधिनियमन द्वारा सामाजिक सुव्यवस्था की योजना का आरम्भ हुआ है। हमारा शासन शीघ्र ही आपके सम्मुख दो व्यापक बिल रखगा जो कार्मिक संघों और श्रमिक सम्बन्धों के विषय में होंगे। एक अखिल भारतवर्षीय कृषि श्रमिक जांच इस समय हो रही है और समाप्त होने पर यह शासन को कृषि में लगे हुए लोगों की दशा सुधारने के आयोजनों में सहायक होगी।

पाकिस्तान से आये हुए निर्वासितों के पुनर्वास की समस्या केवल उनके लिये ही नहीं प्रत्युत देश के लिए भी बहुत महत्वपूर्ण है। हमारे शासन ने इस ओर बहुत ध्यान दिया है और उसे पर्याप्त सफलता भी मिली है। बहुत से लोग पुनर्वासित और स्थापित भी हो गये हैं। तथापि यह भी सच है कि बहुत से लोग अभी तक बे-घरबार के हैं और बहुत से कष्ट उठा चुके हैं। हमारा शासन इस बात पर उद्यत है कि ये निर्वासित लोग यथासम्भव शीघ्र ही पुनर्वासित करा दिये जायें।

इसी अधिवेशन में आपके सम्मुख भारत सरकार की प्राप्ति और व्यय का प्राक्कलन यथा समय रखा जायगा और आपसे निवेदन किया जायगा कि आप हमारे शासन के आर्थिक प्रस्ताव स्वीकृत करें।

बीस बिल आपके विचाराधीन हैं। इनमें से कुछ कमेटी स्टेज से निकल चुके हैं और कुछ दूसरे ऐसे हैं जिनके सिद्धांत पर विचार हो चुका है। उनमें से जो कुछ अभी कमेटियों में विचाराधीन हैं वे भी आपके सामने इसी बैठक में कमेटियों की सिफारिश के साथ लाये जायेंगे।

वर्तमान अधिवेशन के आरम्भ से पहले कुछ अध्यादेश (Ordinance) निकल चुके हैं। उन में से जिनको स्थायी विधान के रूप मे लाना है वे आपके सम्मुख नये बिलों के रूप में आयेंगे।

इनके अतिरिक्त जो वैधानिक प्रस्ताव इस अधिवेशन में आपके सम्मुख लाये जायेंगे उनमें से मुख्य ये हैं:

Income-tax Investigation Committee की सिफारिशों के अनुसार Indian Income-tax Act के संशोधन के लिये एक बिल, Import and Export Control Act की अवधि को बढ़ाने के लिये एक बिल, कुछ उद्योगों के रक्षण के लिये एक बिल, भारत के कोयला सम्पद के संरक्षण और कोयला खुदाई उद्योग (Mining Industry) के नियमित करने के लिये एक बिल, अन्तर्राज्य (Inter-State) नदियों, और नदी की घाटियों के समुचित प्रबन्ध और विकास के लिये एक बिल। ये वे अधिक महत्वपूर्ण

[राष्ट्रपति]

प्रस्ताव हैं जो हमारा शासन आपके सम्मुख लायेगा। वह यह भी चाहता है कि यदि प्रारम्भिक कार्य समय के भीतर समाप्त हो सका तो एक व्यापक Representation of the People Bill प्रस्तावित किया जाय जिसमें नये संविधान के अन्तर्गत अनेक निर्वाचन सम्बन्धी विषयों का नियमन होगा।

वैधानिक क्षेत्र में जो करने के काम हैं मैंने आपको उनका संक्षिप्त विवरण दिया है। मेरा शासन समय समय पर आपको बताता रहेगा कि यह और अन्य वैधानिक व्यवस्थायें और सार्वजनिक हित के मुख्य मुख्य प्रस्ताव आपके सामने ठीक ठीक किस रूप में आयेंगे और उनमें से कौन कितना ज़रूरी है।

अब मैं आपको अपना काम करने को छोड़ता हूं। हम लोग एक पीड़ित संसार में रह रहे हैं जो अभी महायुद्ध के परिणामों से भली प्रकार उन्मुक्त नहीं हो पाया है जो संकट पर संकट का सामना कर रहा है और जिसको घेरे हुए हैं, संशय, कटुता और आतंक। इनसे कोई भलाई नहीं पैदा हो सकती। हमारे सामने भारी और कठिन कार्य हैं और उनका सामना करने का उपाय है केवल साहस, सहयोग और परिश्रम। सर्वोपरि मेरा विश्वास है कि हम सदा स्मरण रखेंगे कि हमारे राष्ट्र की उन्नति की नींव तभी भली प्रकार और दृढ़ता से पड़ सकती है कि जब वह सदुद्देश्य, सत्कार्य और सत्य निष्ठा पर आश्रित हों। महान् कार्य क्षुद्र साधनों से नहीं हो सकते हैं। और न बुरे साधनों से अच्छा परिणाम निकल सकता है। हमको अपने युग की चुनौती का जवाब देना है। मेरी यह धारणा है कि हम यह कर सकेंगे यदि हम उन महान् आदर्शों पर डटे रहें जो हमारे राष्ट्रपिता ने हमारे सन्मुख रखे थे।

मेरी यह प्रार्थना है कि विवेक, सहनशीलता और एकोन्मुख भावना आपकी मंत्रणाओं के पथ प्रदर्शक हों।

THE PRESIDENT: Members of Parliament, as I stand here today to greet you, representatives of the people of India, my mind is filled with emotion, and the recent past of India, with its travail and struggle, passes before my eyes. We meet in this sovereign Parliament of the Republic of India, and the high enterprise of serving our motherland and the millions of our countrymen has been entrusted to us. That is an immense and sacred trust and, as your President, I approach it with humility and prayer.

On this historic occasion our thoughts naturally turn to Mahatma Gandhi and our hearts pay homage to him. Let us accept our great task in the spirit of the Father of the Nation, who brought us our freedom, and let us remember always the message that he gave us, the message of unity and goodwill between all the people of India, of communal harmony, of the abolition of class distinctions and of those based on birth, caste or religion, and the evolution of a peaceful, co-operative India, which gives opportunities of progress to all her citizens.

It is the firm policy of my Government to maintain peace and friendship with all the nations of the world and to help in every way possible in the maintenance of world peace. The Republic of India inherits no enmities or traditional rivalries with other nations and my Government intend continuing a policy directed towards securing peace in the world and avoiding any alignment which leads to hostilities with any nation.

India is a sovereign democratic Republic, but she has decided to continue her association with the Commonwealth of Nations. That is a unique development, new to constitutional law and history. Thereby we do not limit our freedom in any way, but we indicate our desire for continued friendship and co-operation with the group of nations represented in the Commonwealth. My Prime Minister recently attended the Conference of Commonwealth Foreign Ministers held in Colombo. That conference was an example of how independent nations can meet together and discuss, in a friendly way, the great problems that face the world and endeavour to find common ways of action, without in any way infringing the independence and sovereignty of one another.

Our relations with foreign powers are friendly and my Government have exchanged diplomatic representation with a very large number of countries. Treaties of friendship have been concluded with Switzerland, a country with a great tradition of democratic freedom, and with Afghanistan, with whom we have been bound by cultural and historical ties since the dawn of history. Negotiations have been proceeding for treaties of friendship and commerce with Iran, Nepal and the United States of America. As you are aware, my Prime Minister visited this great country recently and his visit led to a greater understanding and respect and closer ties between India and the United States.

[The President]

My Government have recently accorded *de jure* recognition to the new Government of China and it is hoped that an exchange of diplomatic representatives will take place soon. With this great country we have had friendship and cultural contacts for more than two thousand years. I trust that those friendly contacts will be maintained and will help in preserving the peace of Asia and the world.

With the nations of Europe, America and Australasia, India is developing friendly contacts. It is natural that India should be even more interested in the mother-continent of Asia, of which she is a part, as well as in Africa. Her primary interest is in the freedom of peoples still subject and in the removal of all barriers that come in the way of the full development of nations and peoples. She is entirely opposed to the continuation of colonial rule, in any shape or form, as well as to any kind of racial discrimination. In Asia freedom is on the march; at the same time there is trouble and turmoil in some parts of it. I earnestly trust that out of this turmoil will emerge peace and freedom and co-operative relations between all the countries of Asia.

An historic event took place recently in the establishment of the free and independent United States of Indonesia. We have welcomed this, more particularly because of the very close relations, both in the past and in the present, between the people of India and the people of Indonesia. It has been an honour and privilege for us to welcome the President of the United States of Indonesia in our midst and to convey to him and to his people our greetings and good wishes.

India has large numbers of her children living in countries abroad, notably in Africa, in Fiji, in the West Indies, in the island of Mauritius and elsewhere. Our advice to them has always been that they should identify themselves with the indigenous people and look upon the country of adoption as their real home.

I regret to say that our relations with our neighbour country, Pakistan, are not as good as they should be and there are several matters in dispute between us. Our history and culture, as well as the unalterable facts of geography, compel both India and Pakistan to live in friendly co-operation with each other. But the grievous wound caused by recent events will take some time to heal. It is my Government's policy to endeavour to help in every way this process of healing. In pursuance of this policy, my Government have proposed to the Government of Pakistan that both the Governments should make a solemn declaration for the avoidance of war as a method for the settlement of any disputes between them, and to resort to negotiation, mediation, arbitration or reference to some international tribunal, in order to settle such disputes. I trust that the Pakistan Government will accept this offer in the spirit in which it has been made and thus help to reduce the unfortunate tension that has existed between these two countries.

One of the principal causes of tension between India and Pakistan is the dispute over the future of Jammu and Kashmir. The matter is before the Security Council and I wish to say nothing at this stage that may prejudice the prospect of a just and peaceful settlement by the efforts of that body. My Government have repeatedly declared their intention that the people of the State should themselves decide freely whether they will remain acceded to India. That policy remains unaltered. But the conditions which will make a free declaration of the will of the people possible have not yet been established. Until that happens and a satisfactory solution to this difficult problem has been found, India will continue to discharge her obligations to protect the State and its people against aggression.

During the last two and a half years the map of India has changed greatly. Hundreds of States have disappeared or have been formed into larger units. This remarkable change has been brought about in a peaceful manner and the process of integration of over 500 States is now practically complete. Their number has been reduced to 16 units. The federal functions of the Unions and States will be taken over by the Central Government with effect from the 1st April. My Government propose to bring forward a Bill during the current session which will bring about legislative uniformity, in so far as the Central laws are concerned, between the States and the rest of India.

The economic situation in the country has been a matter of grave concern to my Government. Suffering from many generations of colonial rule, India had to face the heavy burdens of the world war. Her economy was badly shaken, there was shortage of essential materials and inflation. It is the primary objective of my Government to raise the standard of living of the people. Owing to the great difficulties which have followed from Partition and which have cast a heavy burden on our finances, the progress we had hoped for has not been made. The burden of defence expenditure has been great, as also expenditure on the relief and rehabilitation of millions of displaced persons. The deficit in food has compelled Government to import large quantities of foodstuffs at a heavy cost to the country. My Government have aimed at stopping inflation and bringing about gradually a lowering of prices. All these additional burdens and certain upsets which have taken place from time to time in our economy, have delayed our progress in many important aspects of nation-building, among them being education and health, to which my Government attach great importance. My Government regret this delay greatly. It was essential, however, that in the difficult circumstances which the country had to face, every kind of economy should be practised, so that a sound foundation might be laid for future progress. There has been some definite progress in economy of expenditure.

Our railways, which had suffered grievously during the war and immediately after the Partition, have registered a welcome improvement in many directions. With the integration of the railways of Indian States and Unions of States

[The President]

with the Indian Government Railways from the first of April next, there will be practically one entirely nationalised railway system operating throughout the land.

It is my Government's intention to establish a Planning Commission so that the best use can be made of such resources as we possess for the development of the nation. Such planning will need the fullest help from statistical information. It is proposed therefore to establish a Central Statistical Organisation. It must be remembered that planning must have clear objectives and that any widespread effort can only succeed with the full co-operation of the people. It is only when governmental agencies and popular enthusiasm and co-operation are yoked together that large-scale economic and social development can take place.

My Government have also been considering for sometime past the re-organisation of the machinery of Government in order to make it more efficient and to avoid waste.

I have referred to the large expenditure on our defence forces. My Government, wedded as they are to the promotion of peace in India and outside, have had to face painful dilemmas during the past two and a half critical years. With all the desire to reduce defence expenditure, they could not take the risk of putting the country in jeopardy at a time when evil forces were endangering its security both within and from outside. The first essential of freedom is the strength to preserve it and no country can take any risk in such a vital matter. Hence the process of demobilisation, which should have taken place after the world war, was delayed and slowed down. I am glad to say that our defence services have acquitted themselves admirably and have gained the praise and approbation of competent experts. While the security of the country must remain the paramount obligation of my Government, they are anxious to reduce expenditure on defence, in so far as this is possible, and they propose to do so as a measure of economy as well as a gesture of peace.

Food has been a heavy item in our national expenditure and a great deal of thought and effort has been devoted to solving this problem. My Government have declared that we must make good the deficiency in food by the end of 1951. At the same time it is necessary to ensure adequate production of cotton and jute, which are essential industrial raw materials in short supply. I am glad to say that definite progress is being made in regard to food production and we are proceeding with both short-term and long-term schemes for adding to it. Food procurement is an essential part of our short-term scheme. Fortunately the harvest generally has been good, though there has been lack of winter rainfall in certain areas and, in Madras, almost complete failure. The campaign for growing more food requires the full co-operation of the people and more especially the peasantry. Among the major schemes before the

country are certain river valley projects. Three of these, *viz.*, the Damodar Valley, the Bhakra Dam and Hirakud are under construction at present. Government attach great importance to these, from the point of view of irrigation and food and hydro-electric power.

I am glad that scientific research is making considerable progress in the country. It is ultimately on science and the applications of science that all progress depends. Recently two great national research laboratories have been started. One of these is the National Chemical Laboratory at Poona and the other, the National Physical Laboratory in Delhi. Both are magnificent research institutions. It is proposed to have nine more national research laboratories, of which five will be working this year, in addition to the two mentioned above. These laboratories will not only carry out research work of all kinds but will also be feeders to industry and will thus help in industrialisation.

The well-being of the country depends very largely on the welfare of labour, both urban and agricultural. In the course of the last two years the Factories Act and the Minimum Wages Act have been enacted and a beginning has been made with schemes of social security by enacting the Employees' State Insurance Act of 1948 and the Coal Mines Provident Fund and Bonus Schemes Act, 1948. My Government will shortly bring before you two comprehensive Bills dealing with labour relations and trade unions. An all-India agricultural labour enquiry is at present in progress and, when it is completed, it will assist Government in devising measures for improving the lot of those who are engaged in agricultural production.

The problem of rehabilitation of the large number of evacuees from Pakistan is of great importance not only for them but also for the country. My Government have devoted their earnest attention to it and achieved a measure of success, and a large number of people have been settled and rehabilitated. But it is also true that a large number still remain to be settled and have suffered great hardships. My Government are determined to proceed with the rehabilitation of these displaced persons as quickly as possible.

A statement of the estimated receipts and expenditure of the Government of India will be laid before you in due course during this session and you will be asked to approve the financial proposals of my Government.

There are twenty Bills pending before you. Some of them have passed the Committee stage and some others have already been discussed in principle. A few of them, which are still under consideration by the Committees, will be brought before you with their recommendations during the course of this session.

A few ordinances have been issued before the commencement of the present session. Such of them as require permanent legislation will be brought before you in the shape of new Bills.

[The President]

Among the other legislative measures that it is intended to bring before you during this session, the following may be specially mentioned:—

A Bill to amend the Indian Income-tax Act in the light of the recommendations made by the Income-tax Investigation Committee, a Bill to extend the duration of the Import and Export Control Act, a Bill to give protection to certain industries, a Bill to provide for the conservation of India's coal resources and the regulation of the coal mining industry, and a Bill to provide for the proper regulation and development of inter-State rivers and river valleys—these are the more important measures which my Government propose to place before you. They also propose, if the preliminary work could be got through in time, to introduce a comprehensive Representation of the People Bill providing for various election matters under the new Constitution.

I have given you a broad survey of the work in the legislative field. My Government will announce to you from time to time the precise form in which these and other legislative measures and important motions relating to matters of general public interest will be brought before you and will explain to you the degree of urgency in respect of them.

I shall now leave you to your labours. We live in a troubled world, scarcely recovered from the consequences of the war, facing crisis after crisis and enveloped by suspicion, bitterness and fear. Nothing good can come out of these. We have heavy and difficult tasks before us and the only way to face them is with courage, co-operation and hard work. Above all, I trust we shall always remember that the foundations of our nation's progress can be well and truly laid only if they are based on right objectives and right action and on integrity of mind and purpose. Great tasks cannot be accomplished by petty means, nor can good results flow from evil methods. We have to face the great challenge of our generation. I am convinced that we can face it, if we prove true to the great ideals that the Father of the Nation placed before us.

I pray that wisdom and tolerance and the spirit of concerted effort may guide you in your deliberations.

After the President had left the Chamber, copies of his Address in Hindi and English were, as directed by the Speaker, distributed to the Members in the House.